

**JUDGMENTS FOR THE MONTH OF MARCH, 2017**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	1 <sup>st</sup>	<a href="#">Revn.Pet. 1/2014</a>	M/S SHREE BALAJEE TRANSPORT CORPORATION VS THE STATE OF ASSAM AND 4 ORS	Revision Petition u/s 81 of the Assam Value Added Tax Act 2003	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
2	1 <sup>st</sup>	<a href="#">I.A. 2326/2015</a>	RAMESH CHANDRA BHARALI VS GOURI KANTA SARKAR & 4 ORS	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE SUMAN SHYAM
3	1 <sup>st</sup>	<a href="#">WP(C) 2616/2016</a>	DR. NEELUTPAL BORA VS THE STATE OF ASSAM AND 6 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE SUMAN SHYAM
4	1 <sup>st</sup>	<a href="#">PIL 3/2017</a>	KARBI STUDENTS ASSOCIATION & 4 ORS VS THE STATE OF ASSAM & 4 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
5	2 <sup>nd</sup>	<a href="#">RFA 68/2006</a>	MD. NAZRUL HAQUE MAZARBHUIYA VS SREE KISHAN SARADA COLLEGE	Appeals against Original Decrees	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
6	2 <sup>nd</sup>	<a href="#">MFA 83/2007</a>	UNITED INDIA INSURANCE CO. LTD. VS RATNESWAR DAS & ORS	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE KALYAN RAI SURANA
7	2 <sup>nd</sup>	<a href="#">MFA 18/2009</a>	THE UNION OF INDIA VS M/S GANAPATI ENTERPRISES		HON'BLE MR. JUSTICE S. SERTO
8	2 <sup>nd</sup>	<a href="#">WP(C) 2(K)/2013</a>	SHRI. CHICHUSE KAJIRI VS THE STATE OF NAGALAND & ORS.		HON'BLE MR. JUSTICE S. SERTO
9	2 <sup>nd</sup>	<a href="#">WA 26/2014</a>	KANAN KALITA VS STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
10	2 <sup>nd</sup>	<a href="#">I.A.(Civil) 1499/2016</a>	KISHOR NATH VS MISBAHUL ISLAM LASKAR & 7 ORS	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
11	2 <sup>nd</sup>	<a href="#">WP(C) 2856/2016</a>	PLABANS TRADE & AGENCY VS INDIAN OIL CORPORATION LTD. & 2 ORS	Award of contracts by the State or its instrumentalities	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
12	2 <sup>nd</sup>	<a href="#">WP(C) 2879/2016</a>	BISWAJIT DAS VS THE STATE OF ASSAM AND 5 ORS	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE SUMAN SHYAM
13	2 <sup>nd</sup>	<a href="#">WP(C) 4401/2016</a>	SMTI. MINA TANTI VS THE STATE OF ASSAM AND 3 ORS	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
14	2 <sup>nd</sup>	<a href="#">WP(C) 7420/2016</a>	MRP ENTERPRISE & 11 ORS. VS THE UNION OF INDIA & 3 ORS.	Award of contracts by the State or its instrumentalities	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI

15	2 <sup>nd</sup>	<a href="#">WP(C) 7900/2016</a>	MRP ENTERPRISE & 12 ORS. VS THE UNION OF INDIA & 4 ORS.	Other Civil Rules relating to other Writ Petitions	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
16	3 <sup>rd</sup>	<a href="#">WP(C) 188(K)/2016</a>	SMTI. SENTIJUNGLA IMSONG VS THE STATE OF NAGALAND & ORS.		HON'BLE MR. JUSTICE S. SERTO
17	3 <sup>rd</sup>	<a href="#">CRP(I/O) 32/2017</a>	JAMAL UDDIN MAZUMDER & 4 ORS. VS ABDUL HAQUE BARBHUIYA	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
18	6 <sup>th</sup>	<a href="#">WP(C) 6210/2010</a>	MD. ABDUL JALIL & 40 ORS VS THE STATE OF ASSAM AND ORS	Salary and allowancest with respect to State Govt Employees	HON'BLE MR. JUSTICE SUMAN SHYAM
19	6 <sup>th</sup>	<a href="#">WP(C) 6279/2012</a>	MUKUT SAIKIA & 18 ORS VS THE STATE OF ASSAM AND 6 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE SUMAN SHYAM
20	6 <sup>th</sup>	<a href="#">PIL 16/2014</a>	THE PEOPLES SOCIETY & ANR VS THE UNION OF INDIA & 11 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
21	6 <sup>th</sup>	<a href="#">WP(C) 38/2014</a>	ABDUL HAKIM AHMED VS THE STATE OF ASSAM AND 4 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE SUMAN SHYAM
22	6 <sup>th</sup>	<a href="#">WP(C) 50/2014</a>	SHEIKH ABDULLAH VS THE STATE OF ASSAM AND 4 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE SUMAN SHYAM
23	6 <sup>th</sup>	<a href="#">WP(C) 803/2014</a>	JITENDRA SINGHA & 4 ORS VS THE STATE OF ASSAM AND 3 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE SUMAN SHYAM
24	6 <sup>th</sup>	<a href="#">PIL 111/2015</a>	RITA DAS MOZUMDAR VS THE UNION OF INDIA & ANR.	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
25	6 <sup>th</sup>	<a href="#">CrI.Pet. 8(K)/2016</a>	SHRI. RAKESH DSS VS THE STATE OF NAGALAND & ORS.		HON'BLE MR. JUSTICE S. SERTO
26	6 <sup>th</sup>	<a href="#">Review.Pet. 30/2017</a>	SRI DINESH KALITA VS STATE OF ASSAM & 5 ORS	Review Applications In Civil Rule	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
27	7 <sup>th</sup>	<a href="#">RSA 21/2007</a>	BABULAL CHOUDHURY VS GANESH CH. BHARALI	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
28	7 <sup>th</sup>	<a href="#">MFA 48/2009</a>	MANAGEMENT OF HATIKUL TEA ESTATE VS RITA BHUMIJ @ RINA & ANR	Workmen Compensation Act, 1923	THE HON'BLE MR. JUSTICE S. SERTO

29	7 <sup>th</sup>	<a href="#">CRP(I/O) 61/2016</a>	GULENA BEGUM & 4 ORS VS AKHTAR AHMED & 6 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
30	8 <sup>th</sup>	<a href="#">WP(C) 4800/2011</a>	MUSTT AMINA KHATOON VS THE STATE OF ASSAM AND ORS	Other service matters with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE SUMAN SHYAM
31	8 <sup>th</sup>	<a href="#">WP(C) 963/2013</a>	MUSTT. AMINA KHATOON VS THE STATE OF ASSAM AND 6 ORS	Major punishment with respect to Service of Teachers of Provincialized Schools	THE HON'BLE MR. JUSTICE SUMAN SHYAM
32	8 <sup>th</sup>	<a href="#">RSA 254/2016</a>	SRI SRIKANTA BORDOLOI & 7 ORS VS SMT BIMALA BORDOLOI	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
33	8 <sup>th</sup>	<a href="#">WP(C) 6355/2016</a>	M/S JVS FOODS PVT. LTD. VS THE STATE OF ARUNACHAL PRADESH AND 2 ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR JUSTICE PRASANTA KUMAR DEKA
34	8 <sup>th</sup>	<a href="#">ITA 130/2017</a>	THE COMMISSIONER OF INCOME TAX VS M/S. SHREE GANPATI ROLLING MILLS PVT. LTD.	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
35	8 <sup>th</sup>	<a href="#">ITA 131/2017</a>	THE COMMISSIONER OF INCOME TAX VS M/S. PRIME COKE INDUSTRIES	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
36	8 <sup>th</sup>	<a href="#">ITA 132/2017</a>	THE PRINCIPAL COMMISSIONER OF INCOME TAX, DIBRUGARH VS M/S BORBIL TEA COMPANY	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
37	8 <sup>th</sup>	<a href="#">ITA 133/2017</a>	THE PRINCIPAL COMMISSIONER OF INCOME TAX, DIBRUGARH VS M/S JAGUNBARI TEA COMPANY	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
38	9 <sup>th</sup>	<a href="#">RSA 121/2007</a>	DHANADA SAIKIA & ORS VS PESHAN SAIKIA & ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
39	9 <sup>th</sup>	<a href="#">MACApp. 54/2010</a>	MD. MAHBOOB AHMED LASKAR VS ABDUL HOQUE CHOUDHURY	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
40	9 <sup>th</sup>	<a href="#">MACApp. 242/2010</a>	NEW INDIA ASSURANCE CO. LTD. VS MD. MAHBOOB ALOM LASKAR @ MAHBOOB HUSSAIN LASKAR & ANR	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
41	9 <sup>th</sup>	<a href="#">MFA 10/2010</a>	NATIONAL INSURANCE CO. LTD. VS RAM ASHISH SHAH & ANR	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA

42	9 <sup>th</sup>	<a href="#">MFA 11/2010</a>	NATIONAL INSURANCE CO. LTD. VS ROBIN BORO	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
43	9 <sup>th</sup>	<a href="#">WP(C) 221/2013</a>	TILAK CHETRY VS THE UNION OF INDIA & 2 ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
44	9 <sup>th</sup>	<a href="#">WP(C) 3950/2015</a>	HEM BAHADUR NEWAR VS THE UNION OF INDIA & 5 ORS	Transfer with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE NELSON SAILO
45	9 <sup>th</sup>	<a href="#">CRP 328/2016</a>	MOHINI GOHAIN BARUAH & ANR. VS SMTI PUTALI GOHAIN BARUAH & ANR.	Other Civil Revisions	HON'BLE MR. JUSTICE KALYAN RAI SURANA
46	9 <sup>th</sup>	<a href="#">WA 419/2016</a>	SUB- DIVISIONAL WELFARE BOARDS FOR SCHEDULED TRIBES & 9 ORS VS THE STATE OF ASSAM & 7 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
47	9 <sup>th</sup>	<a href="#">WA 420/2016</a>	THE NAGAON SUB-DIVISIONAL SC DEVELOPMENT BOARD & ANR VS THE STATE OF ASSAM & ANR	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
48	9 <sup>th</sup>	<a href="#">WA 421/2016</a>	PROJECT IMPLEMENTATION COMMITTEE INTEGRATED TRIBAL DEVELOPMENT PROJECT BOARD & 5 ORS VS THE STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
49	9 <sup>th</sup>	<a href="#">WA 429/2016</a>	THE LAKHIPUR SUB-DIVISIONAL SC DEVELOPMENT BOARD & ANR VS THE STATE OF ASSAM & ANR	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
50	9 <sup>th</sup>	<a href="#">WA 430/2016</a>	THE SILCHAR SUB-DIVISIONAL SC DEVELOPMENT BOARD & ANR VS THE STATE OF ASSAM & ANR	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
51	9 <sup>th</sup>	<a href="#">WA 431/2016</a>	THE HOJAI SUB-DIVISIONAL SC DEVELOPMENT BOARD & 5 ORS VS THE STATE OF ASSAM & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
52	9 <sup>th</sup>	<a href="#">WA 435/2016</a>	THE HAILAKANDI SUB DIVISIONAL MINORITIES DEVELOPMENT BOARD & ANR VS THE STATE OF ASSAM & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
53	9 <sup>th</sup>	<a href="#">WA 437/2016</a>	THE KARIMGANJ SUB-DIVISIONAL OBC DEVELOPMENT BOARD & 5 ORS VS THE STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

54	9 <sup>th</sup>	<a href="#">WA 438/2016</a>	THE TINSUKIA SUB-DIVISIONAL SC DEVELOPMENT BOARD & 3 ORS VS THE STATE OF ASSAM & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
55	9 <sup>th</sup>	<a href="#">WA 439/2016</a>	THE NAGAON SUB -DIVISIONAL OBC DEVELOPMENT BOARD & 3 ORS VS THE STATE OF ASSAM & ANR	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
56	10 <sup>th</sup>	<a href="#">MFA 33/2007</a>	GENERAL MANAGER ( N F RAILWAY) VS M/S. GANAPATI SERVICE	Appeal from Railway Claims Tribunal	THE HON'BLE MR. JUSTICE S. SERTO
57	10 <sup>th</sup>	<a href="#">WA 78/2010</a>	MAHADEV HALDER VS THE STATE OF ASSAM & ANR	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
58	10 <sup>th</sup>	<a href="#">WP(C) 5563/2015</a>	CHANDRA KAMAL BORAH VS THE STATE OF ASSAM AND 2 ORS	Retirement benefits with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE SUMAN SHYAM
59	14 <sup>th</sup>	<a href="#">MFA 85/2007</a>	UNION OF INDIA (N F RAILWAY) VS KISHORE BARMAN	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
60	14 <sup>th</sup>	<a href="#">MFA 74/2009</a>	M/S NEW INDIA ASSURANCE CO. LTD. VS SMTI. ANUPAMA SINGHA & ANR	Appeals under the Workmen Compensation Act, 1923	THE HON'BLE MR. JUSTICE S. SERTO
61	14 <sup>th</sup>	<a href="#">MFA 24/2010</a>	M/S NEW INDIA ASSURANCE CO. LTD. VS BABUL SUTRADHAR & ORS	Appeals under the Workmen Compensation Act, 1923	THE HON'BLE MR. JUSTICE S. SERTO
62	14 <sup>th</sup>	<a href="#">MFA 234/2010</a>	NEW INDIA ASSURANCE COMPANY LTD. VS MD.AMINUR ISLAM & ANR	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE KALYAN RAI SURANA
63	14 <sup>th</sup>	<a href="#">WP(C) 1361/2010</a>	BHAGABAN CHANDRA SARMAH VS THE STATE OF ASSAM AND ORS	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE SUMAN SHYAM
64	14 <sup>th</sup>	<a href="#">WP(C) 2762/2011</a>	SANJEEV RANJAN VS THE UNION OF INDIA & ORS	Promotion relating to service of Defence Personal and Armed Forces	THE HON'BLE MR. JUSTICE SUMAN SHYAM
65	14 <sup>th</sup>	<a href="#">WP(C) 5062/2011</a>	SANJEEV RANJAN VS THE UNION OF INDIA & ORS	Promotion with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE SUMAN SHYAM

66	14 <sup>th</sup>	<a href="#">WP(C) 7554/2013</a>	MISS ARATI KUMARI PATHAK & ANR VS THE STATE OF ASSAM AND 4 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE SUMAN SHYAM
67	14 <sup>th</sup>	<a href="#">PIL 58/2014</a>	SMTI PALLAVI PHUKAN VS THE STATE OF ASSAM AND 2 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
68	14 <sup>th</sup>	<a href="#">WA 70/2014</a>	HMR CONSTRUCTIONS PVT. LTD. VS STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
69	14 <sup>th</sup>	<a href="#">WP(C) 141/2015</a>	BHAGABAN CHANDRA SARMAH VS THE STATE OF ASSAM AND 3 ORS	Retirement benefits with respect to State Govt Employees	HON'BLE MR. JUSTICE SUMAN SHYAM
70	14 <sup>th</sup>	<a href="#">WP(C) 1093/2015</a>	THE STATE OF TRIPURA & ANR VS BRAJA MOHAN SINGHA @ BRAJA MOHAN SINHA & 2 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
71	14 <sup>th</sup>	<a href="#">W.P.(Crl.) 22(K)/2016</a>	SHRI. MHASIMHALIE MATHEW YHOME VS THE STATE OF NAGALAND & ORS.		THE HON'BLE MR.JUSTICE S. SERTO
72	14 <sup>th</sup>	<a href="#">WP(C) 4536/2016</a>	THE UNION OF INDIA & 4 ORS VS KUMAR RAJNISH	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
73	15 <sup>th</sup>	<a href="#">WA 172/2014</a>	INDRA MOHAN PATOR VS UNITED BANK OF INDIA & 3 ORS.		HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
74	15 <sup>th</sup>	<a href="#">WP(C) 5730/2014</a>	ANANTA RAM NATH & 17 ORS VS THE STATE OF ASSAM AND 9 ORS	Acquisition of land	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
75	15 <sup>th</sup>	<a href="#">ITA 135/2017</a>	THE COMMISSIONER OF INCOME TAX VS M/S POWER MAKER	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

76	15 <sup>th</sup>	<a href="#">ITA 136/2017</a>	COMMISSIONER OF INCOME TAX VS M/S. ABHI COKE PVT. LTD.	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
77	15 <sup>th</sup>	<a href="#">ITA 137/2017</a>	COMMISSIONER OF INCOME TAX VS M/S. MEGHA TECHNICAL & ENGINEERS PVT. LTD.	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
78	15 <sup>th</sup>	<a href="#">ITA 138/2017</a>	COMMISSIONER OF INCOME TAX VS M/S. MEGHA TECHNICAL & ENGINEERS PVT. LTD.	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
79	15 <sup>th</sup>	<a href="#">ITA 139/2017</a>	THE PRINCIPAL COMMISSIONER OF INCOME TAX GUWAHATI I VS M/S BRAHMAPUTRA UDYOG PVT LTD	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
80	15 <sup>th</sup>	<a href="#">ITA 140/2017</a>	COMMISSIONER OF INCOME TAX VS M/S. PAWAN ISPAT MEGHALAYA [P] LTD.	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
81	15 <sup>th</sup>	<a href="#">ITA 141/2017</a>	THE COMMISSIONER OF INCOME TAX-I VS M/S. JAL PLAST	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
82	15 <sup>th</sup>	<a href="#">ITA 142/2017</a>	THE COMMISSIONER OF INCOME TAX-I VS M/S. S.M.COKES LTD.	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
83	15 <sup>th</sup>	<a href="#">ITA 143/2017</a>	THE COMMISSIONER OF INCOME TAX VS M/S. PREMIERE COKE PRODUCTS	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
84	15 <sup>th</sup>	<a href="#">ITA 144/2017</a>	COMMISSIONER OF INCOME TAX VS M/S. MEGHALAYA CAST & IRON ALLOYS PVT. LTD.	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
85	15 <sup>th</sup>	<a href="#">ITA 145/2017</a>	THE COMMISSIONER OF INCOME TAX VS M/S. MEGHALAYA CAST & IRON ALLOYS PVT. LTD.	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
86	15 <sup>th</sup>	<a href="#">ITA 146/2017</a>	THE COMMISSIONER OF INCOME TAX VS M/S. MILESTONE COKES	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
87	15 <sup>th</sup>	<a href="#">ITA 147/2017</a>	PRINCIPAL COMMISSIONER OF INCOME TAX, GUWAHATI I VS M/S RIVER VALLEY CEMENT CORPORATION	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

88	15 <sup>th</sup>	<a href="#">ITA 148/2017</a>	THE COMMISSIONER OF INCOME TAX VS M/S. COMMERCIAL IRON & STEEL CO. [P] LTD.	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
89	15 <sup>th</sup>	<a href="#">WA 55/2017</a>	THE STATE OF ASSAM & ANR VS MAINA KUMAR DAS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
90	15 <sup>th</sup>	<a href="#">WA 58/2017</a>	GAGAN CH. KALITA VS THE STATE OF ASSAM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
91	15 <sup>th</sup>	<a href="#">WP(C) 690/2017</a>	MOHAN BORA & 5 ORS VS THE ASSAM CO-OPERATIVE APEX BANK LTD & 7 ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE SUMAN SHYAM
92	16 <sup>th</sup>	<a href="#">RSA 36/2005</a>	JANNAT REHANA AND ORS VS ON THE DEATH OF AMZAD ALI HIS LEGAL HERIS MUSSTT. RANGMALA AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
93	16 <sup>th</sup>	<a href="#">RSA 241/2005</a>	GOLAPI OZAH AND ORS VS UPEN PATHAK AND ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
94	16 <sup>th</sup>	<a href="#">WP(C) 2260/2011</a>	PRANETA BAYAN VS THE STATE OF ASSAM AND ORS	Grants in Aid to Schools	HON'BLE MR. JUSTICE SUMAN SHYAM
95	16 <sup>th</sup>	<a href="#">WA 243/2014</a>	M/S. SWEDA CONSTRUCTION AND COMPANY VS STATE OF ASSAM & 7 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
96	16 <sup>th</sup>	<a href="#">WA 251/2014</a>	BUDHESWARI DAS VS STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
97	16 <sup>th</sup>	<a href="#">WP(C) 644/2014</a>	INDRA DOLEY VS THE UNION OF INDIA & 7 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
98	16 <sup>th</sup>	<a href="#">CRP 46/2017</a>	NIKHIL BISHNUPRIYA MANIPURI MAHASABHA VS BIRESWAR SINHA & 10 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
99	17 <sup>th</sup>	<a href="#">MFA 106/2011</a>	THE MANAGER, KACHARIGAON TEA ESTATE VS THE COMMISSINER FOR WORKMENS COMPENSATION & ANR	Appeals under the Workmen Compensation Act, 1923	THE HON'BLE MR. JUSTICE S. SERTO
100	17 <sup>th</sup>	<a href="#">WP(C) 915/2011</a>	MD. SAMSUL HAUQE VS THE UNION OF INDIA & ORS	Expulsion of students from academic Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN



101	17 <sup>th</sup>	<a href="#">WP(C) 1972/2014</a>	KENDRIYA VIDYALAYA SANGATHAN & 2 ORS. VS JEROME REMAN KERKETTA	Major punishment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN Hon'ble mr. justice paran kumar phukan
102	17 <sup>th</sup>	<a href="#">CRP 380/2016</a>	PRANAB KUMAR SARMA VS MRS. RABIA AHMED & ANR.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
103	17 <sup>th</sup>	<a href="#">I.A.(Civil) 1002/2016</a>	SRI BHARAT CHANDRA DAS VS SRI BHOGI RAM MEDHI	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
104	17 <sup>th</sup>	<a href="#">CRP(I/O) 38/2017</a>	AL-HAZ MAZIBUR RAHMAN VS MAKHANI & 6 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
105	17 <sup>th</sup>	<a href="#">I.A.(Civil) 26/2017</a>	MRS. RABIA AHMED VS PRANAB KUMAR SARMA AND ANR	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE KALYAN RAI SURANA
106	17 <sup>th</sup>	<a href="#">RSA 46/2017</a>	SRI BENOY GOPAL SAHA & 4 ORS. VS ON THE DEATH OF SATYESH CHANDRA PODDAR HISL LEGAL HEIRS SUBINOY PODDAR & 5 ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
107	17 <sup>th</sup>	<a href="#">WP(C) 1635/2017</a>	M/S R.B. ENGINEERING & CO. (INDIA) & ANR. VS UNION BANK OF INDIA & ANR	Recovery of other dues under the Public Demand Recovery Act	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
108	20 <sup>th</sup>	<a href="#">CRP 160/2013</a>	SMTI CHINOO SARKAR VS VODAFONE ESSAR SPACETEL LTD. & ANR	Civil Revision under Article 227 of the Constitution	THE HON'BLE MR. JUSTICE S. SERTO
109	20 <sup>th</sup>	<a href="#">CRP 416/2013</a>	KUMUD KACHARI VS RAJDHANI TRACTORS & AGENCIES	Civil Revision under Article 227 of the Constitution	THE HON'BLE MR. JUSTICE S. SERTO
110	20 <sup>th</sup>	<a href="#">PIL 68/2013</a>	SMT. SULAKSHANA MITHI KACHARI & ANR. VS THE STATE OF ASSAM AND 4 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
111	20 <sup>th</sup>	<a href="#">WA 61/2015</a>	MAHAMMAD ALI VS STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
112	20 <sup>th</sup>	<a href="#">WA 407/2015</a>	THE INDIAN OIL CORPORATION LIMITED & 2 ORS VS SRI PHUKAN CHANDRA NATH	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
113	20 <sup>th</sup>	<a href="#">RSA 37/2016</a>	DAYAL HARI PAUL & ANR. VS PRADIP KUMAR LAHKAR & 5 ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
114	20 <sup>th</sup>	<a href="#">WP(C) 3773/2016</a>	SAHERA KHATUN @ CHAHERA KHATUN VS THE UNION OF INDIA & 3 ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE UJJAL BHUYAN THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
115	20 <sup>th</sup>	<a href="#">WA 56/2017</a>	ABDUR RAHMAN BARBHUIYA & ANR VS THE STATE OF ASSAM & 4 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
116	20 <sup>th</sup>	<a href="#">WA 63/2017</a>	ALI AKBAR AHMED VS FEDDUS ALI & 7 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

117	20 <sup>th</sup>	<a href="#">WA 66/2017</a>	SRI MUCHI RAI VS M/S ASSAM ROOFING LTD	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
118	20 <sup>th</sup>	<a href="#">WA 67/2017</a>	SMTI RUPA BARUAH VS THE STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
119	20 <sup>th</sup>	<a href="#">WA 68/2017</a>	SHRI KISHORI MOHAN PAUL VS THE STATE OF ASSAM & 6 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
120	20 <sup>th</sup>	<a href="#">WA 73/2017</a>	THE STATE OF ASSAM & ANR VS SMT SHEULY LASKAR	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
121	20 <sup>th</sup>	<a href="#">WP(C) 1564/2017</a>	DEVIKA MEDHI VS THE UNION OF INDIA & 3 ORS	Order of the Appellate or Revisional authority with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
122	21 <sup>st</sup>	<a href="#">MFA 41/2004</a>	THE ORIENTAL INSURANCE CO. LTD. VS PRADIP DEY & ORS	Appeals from motor accident claims tribunal	THE HON'BLE MR. JUSTICE S. SERTO
123	21 <sup>st</sup>	<a href="#">RSA 188/2005</a>	SUNANDA SINGH & ORS VS RASARAJ SINGH	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
124	21 <sup>st</sup>	<a href="#">RSA 191/2005</a>	RATAN SINGH @ MONI SINGH VS RASARAJ SINGH	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
125	21 <sup>st</sup>	<a href="#">RSA 261/2005</a>	OM PRAKASH YADAV VS SANA MIA	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
126	21 <sup>st</sup>	<a href="#">CRP 123/2007</a>	SRI NRIPEN SAIKIA VS SMTI ANURADHA SAHA & ORS	Civil Revision under Article 227 of the Constitution	THE HON'BLE MR. JUSTICE S. SERTO
127	21 <sup>st</sup>	<a href="#">WP(C) 6391/2013</a>	DR. MALABIKA TALUKDAR & ANR VS THE STATE OF ASSAM AND 2 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
128	22 <sup>nd</sup>	<a href="#">CRP(I/O) 30/2014</a>	CACHAR GRAMIN BANK (ASSAM GRAMIN VIKASH BANK) VS NILUPA BEGUM & 8 ORS.	Other Civil Revisions	HON'BLE MR. JUSTICE KALYAN RAI SURANA
129	22 <sup>nd</sup>	<a href="#">MACApp. 19/2014</a>	M/S. NEW INDIA ASSURANCE CO. LTD. VS ARUNIMA SAIKIA @ JAMUNA SAIKIA & 2 ORS.	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA

130	22 <sup>nd</sup>	<a href="#">Crl.Rev.P. 356/2015</a>	SMTI JHARNA DAS & ANR VS THE STATE OF ASSAM AND ANR	Criminal Revisions against orders passed in trial cases	THE HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
131	22 <sup>nd</sup>	<a href="#">CRP(I/O) 68/2016</a>	OLIUL ISLAM CHOUDHURY & 2 ORS. VS MASHUK AHMED & 3 ORS.	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
132	22 <sup>nd</sup>	<a href="#">ITA 1/2016</a>	PRINCIPAL COMMISSIONER OF INCOME TAX GUWAHATI 2 VS M/S MEGHALAYA MOULDINGS	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
133	22 <sup>nd</sup>	<a href="#">ITA 149/2017</a>	THE PRINCIPAL COMMISSIONER OF INCOME TAX GUWAHATI I VS M/S CAPRICON PRODUCTS	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
134	22 <sup>nd</sup>	<a href="#">ITA 151/2017</a>	PRINCIPAL COMMISSIONER OF INCOME TAX VS M/S GREY STONE ISPAT LIMITED	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
135	22 <sup>nd</sup>	<a href="#">ITA 152/2017</a>	PRINCIPAL COMMISSIONER OF INCOME TAX VS M/S H.M. CEMENTS LTD	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
136	22 <sup>nd</sup>	<a href="#">ITA 153/2017</a>	PRINCIPAL COMMISSIONER OF INCOME TAX VS M/S A.A. NUTRIENTS	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
137	22 <sup>nd</sup>	<a href="#">ITA 161/2017</a>	THE COMMISSIONER OF INCOME TAX VS M/S BRAHMAPUTRA IRON & STEEL CO. PVT. LTD.	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
138	22 <sup>nd</sup>	<a href="#">ITA 165/2017</a>	THE COMMISSIONER OF INCOME TAX VS M/S R.P.G. COKE PRODUCTS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
139	22 <sup>nd</sup>	<a href="#">ITA 166/2017</a>	THE COMMISSIONER OF INCOME TAX VS M/S PASHUPATI MERCANTILES PVT LTD	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
140	22 <sup>nd</sup>	<a href="#">ITA 168/2017</a>	THE COMMISSIONER OF INCOME TAX VS M/S BRAHMAPUTRA ROLLING MILLS	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
141	23 <sup>rd</sup>	<a href="#">MFA 90/2005</a>	UNITED INDIA INSURANCE CO. LTD. VS SHITAL DAS	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE KALYAN RAI SURANA
142	23 <sup>rd</sup>	<a href="#">MFA 19/2007</a>	BINOD KR. SOBHASARIA VS NEW INDIA ASSURANCE CO. LTD.	Letters Patent Appeals	HON'BLE MR. JUSTICE KALYAN RAI SURANA
143	23 <sup>rd</sup>	<a href="#">CRP 381/2011</a>	ASHIT DEY SARKAR VS SUNIL KR. DATTA	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE KALYAN RAI SURANA

144	23 <sup>rd</sup>	<a href="#">PIL 25/2013</a>	MD. MUKUT ALI & 2 ORS VS THE STATE OF ASSAM AND 3 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
145	23 <sup>rd</sup>	<a href="#">CRL.A(J) 5/2014</a>	BIKASH SARMAH VS THE STATE OF ASSAM	Criminal Appeals (Jail)	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
146	23 <sup>rd</sup>	<a href="#">WP(C) 87(K)/2015</a>	SMTI WEPRETSO-U THERIE VS THE STATE OF NAGALAND & ORS.		THE HON'BLE MR. JUSTICE S. SERTO
147	23 <sup>rd</sup>	<a href="#">Co.Pet. 7/2016</a>	M/S P.N. PHARMA MARKETING SERVICE PVT. LTD. VS M/S ABHISHEK MOTORS PVT. LTD.	Company Petitions	HON'BLE MR. JUSTICE KALYAN RAI SURANA
148	23 <sup>rd</sup>	<a href="#">CRP 238/2016</a>	JANEKI NATH SAIKIA & 10 ORS VS SMTI. KALPAN SAIKIA & 4 ORS	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
149	24 <sup>th</sup>	<a href="#">WP(C) 3486/2014</a>	DIPANKAR GHOSH VS THE STATE OF ASSAM AND 7 ORS	Selection and appointment with respect to State Govt Employees	THE HON'BLE MR. JUSTICE NELSON SAILO
150	24 <sup>th</sup>	<a href="#">CRP 106/2017</a>	M/S. SHREE SHIV SAI STEEL INDUSTRIES VS THE ASSAM POWER DISTRIBUTION CO. LTD & 4 ORS.	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE KALYAN RAI SURANA
151	24 <sup>th</sup>	<a href="#">ITA 154/2017</a>	PRINCIPAL COMMISSIONER OF INCOME TAX VS M/S TIMBER CRAFT & VENEER PRODUCTS INDIA PVT LTD	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
152	24 <sup>th</sup>	<a href="#">ITA 155/2017</a>	PRINCIPAL COMMISSIONER OF INCOME TAX VS M/S SHILLONG ISPAT & ROLLER MILLS	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
153	24 <sup>th</sup>	<a href="#">ITA 157/2017</a>	COMMISSIONER OF INCOME TAX VS M/S R.J. CEMENT INDUSTRIES	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
154	24 <sup>th</sup>	<a href="#">ITA 158/2017</a>	COMMISSIONER OF INCOME TAX VS M/S PURNIMA ROLLER FLOUR MILLS	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
155	24 <sup>th</sup>	<a href="#">ITA 159/2017</a>	COMMISSIONER OF INCOME TAX VS M/S STAR PAPER BOARD MILL	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
156	24 <sup>th</sup>	<a href="#">ITA 160/2017</a>	COMMISSIONER OF INCOME TAX VS M/S SRD NUTRIENTS PVT LTD	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
157	24 <sup>th</sup>	<a href="#">ITA 170/2017</a>	PRINCIPAL COMMISSIONER OF INCOME TAX SHILLONG VS M/S TIMBER CRAFT & VENEER PRODUCTS INDIA PVT LTD	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN

158	24 <sup>th</sup>	<a href="#">ITA 171/2017</a>	PRINCIPAL COMMISSIONER OF INCOME TAX SHILLONG VS M/S KAKRANIA INNOVATIVE SYSTEM (P) LTD	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
159	27 <sup>th</sup>	<a href="#">WA 337/2015</a>	M/S INDIAN OIL CORPORATION LTD & 3 ORS VS SHRI CHANDAN KALITA & 2 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
160	27 <sup>th</sup>	<a href="#">WP(C) 111(K)/2015</a>	ER. KEKHRIEZHALIE SORHIE VS THE STATE OF NAGALAND & ORS.		THE HON'BLE MR.JUSTICE S. SERTO
161	27 <sup>th</sup>	<a href="#">CRP 2(K)/2016</a>	MRS. L. AKILA & ORS. VS THE ORIENTAL INSURANCE CO LTD.		THE HON'BLE MR.JUSTICE S. SERTO
162	27 <sup>th</sup>	<a href="#">WA 200/2016</a>	MUSTT ABIRAN NESSA VS THE UNION OF INDIA & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
163	27 <sup>th</sup>	<a href="#">I.A.(Civil) 866/2017</a>	DEEPAK KR. BARMAN VS THE STATE OF ASSAM AND 4 ORS	Interlocutory Application (Civil)	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
164	27 <sup>th</sup>	<a href="#">ITA 180/2017</a>	M/S BAID COMMERCIAL ENTERPRISES LIMITED VS COMMISSIONER OF INCOME TAX GUWAHATI-II	Reference under section 256(1) of the Income-Tax Act 1961	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
165	28 <sup>th</sup>	<a href="#">Arb.A. 16/2006</a>	M/S DHANOA BUILDERS VS THE UNION OF INDIA & ORS	Other First Appeals	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
166	28 <sup>th</sup>	<a href="#">WP(C) 2227/2012</a>	MD. ABDUL RAHMAN & 5 ORS VS THE UNION OF INDIA & ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN
167	28 <sup>th</sup>	<a href="#">WA 64/2014</a>	DR. MANASH DAS VS STATE OF ASSAM & 5 ORS.	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
168	28 <sup>th</sup>	<a href="#">WA 73/2015</a>	SMT SUPRABHA BORA VS THE STATE OF ASSAM & 3 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
169	28 <sup>th</sup>	<a href="#">WA 382/2015</a>	SAIFUDDIN AHMED VS THE STATE OF ASSAM & 5 ORS	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
170	28 <sup>th</sup>	<a href="#">W.P.(Crl.) 21(K)/2016</a>	SHRI LONGLEM PHOM VS THE STATE OF NAGALAND & ORS.		THE HON'BLE MR JUSTICE S. SERTO
171	28 <sup>th</sup>	<a href="#">Crl.Pet. 155/2017</a>	SRI GHISALAL AGARWALA & 3 ORS. VS THE STATE OF ASSAM & 2 ORS.	Criminal Revisions for quashing of criminal proceeding	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
172	29 <sup>th</sup>	<a href="#">MC 1562/2013</a>	NEW INDIA ASSURANCE CO. LTD. VS SMTI KANTESWARI DEKA SAIKIA & 6 ORS		HON'BLE MR. JUSTICE KALYAN RAI SURANA
173	29 <sup>th</sup>	<a href="#">MC 1603/2013</a>	NEW INDIA ASSURANCE CO. LTD. VS UTTAM NAG & 3 ORS.		HON'BLE MR. JUSTICE KALYAN RAI SURANA

174	29 <sup>th</sup>	<a href="#">MC 1617/2013</a>	NEW INDIA ASSURANCE CO. LTD. VS SMTI DEPTI RANI BHADRA & 5 ORS		HON'BLE MR. JUSTICE KALYAN RAI SURANA
175	29 <sup>th</sup>	<a href="#">MC 1619/2013</a>	NEW INDIA ASSURANCE CO. LTD. VS SMT. BIJU DEVI & 5 ORS		HON'BLE MR. JUSTICE KALYAN RAI SURANA
176	29 <sup>th</sup>	<a href="#">MC 1658/2013</a>	NEW INDIA ASSURANCE CO. LTD. VS MRS. KANAKA DEVI & 4 ORS		HON'BLE MR. JUSTICE KALYAN RAI SURANA
177	29 <sup>th</sup>	<a href="#">CRP 178/2015</a>	SMT. SANTANA KAR (DEB) & ANR VS BADAL PALIT & 4 ORS.	Civil Revision against appellate decree under the Local Rent Control Act	HON'BLE MR. JUSTICE KALYAN RAI SURANA
178	29 <sup>th</sup>	<a href="#">WA 9(AP)/2015</a>	SHRI HIMMER ETE VS THE STATE OF ARUNACHAL PRADESH & ORS.		THE HON'BLE MR. JUSTICE SUMAN SHYAM THE HON'BLE MR. JUSTICE AJIT BORTHAKUR
179	29 <sup>th</sup>	<a href="#">W.P.(CrI.) 8/2016</a>	XXX XXX XXX VS IN RE :- THE STATE OF ASSAM & 2 ORS	Army & Police Action	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
180	29 <sup>th</sup>	<a href="#">WP(C) 15/2016</a>	M/S JAL COKE COMPANY VS THE UNION OF INDIA & 5 ORS	Central Excise	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
181	29 <sup>th</sup>	<a href="#">WP(C) 87/2016</a>	M/S PADMESH BEVERAGES VS THE UNION OF INDIA & 5 ORS	Central Excise	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
182	29 <sup>th</sup>	<a href="#">WP(C) 189/2016</a>	M/S MIZO CARBON PRODUCTS VS THE UNION OF INDIA & 4 ORS	Central Excise	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
183	29 <sup>th</sup>	<a href="#">CRP 32/2017</a>	JAHANARA BEGUM VS RUSTOM ALI BHUYAN	Civil Revision under Article 227 of the Constitution	HON'BLE MR. JUSTICE KALYAN RAI SURANA
184	29 <sup>th</sup>	<a href="#">I.A.(Civil) 722/2017</a>	SHRI RANTU DAS VS SHRI RAJESH KUMAR GUPTA	Interlocutory Application (Civil)	HON'BLE MR. JUSTICE KALYAN RAI SURANA
185	30 <sup>th</sup>	<a href="#">RSA 116/2004</a>	BIJIT RANJAN DEY AND ORS. VS PANKAJ DEY AND ORS.	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE PRASANTA KUMAR DEKA
186	30 <sup>th</sup>	<a href="#">WP(C) 5556/2010</a>	NALINI NATH VS THE STATE OF ASSAM AND ORS	Disciplinary and enquiry proceedings with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE NELSON SAILO
187	30 <sup>th</sup>	<a href="#">WP(C) 2145/2012</a>	MUSSTT. AYESHA KHATUN @ AISHA KHATUN VS THE UNION OF INDIA & ORS	Oders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	THE HON'BLE MR. JUSTICE UJJAL BHUYAN HON'BLE MR. JUSTICE PARAN KUMAR PHUKAN

188	30 <sup>th</sup>	<a href="#">Revn.Pet. 34/2014</a>	M/S SANJAY TRADING COMPANY VS THE STATE OF ASSAM AND 4 ORS	Revision Petition u/s 81 of the Assam Value Added Tax Act 2003	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
189	30 <sup>th</sup>	<a href="#">PIL 28/2015</a>	DHRUBA KUMAR SAHA & ANR VS THE UNION OF INDIA & 8 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
190	30 <sup>th</sup>	<a href="#">PIL 101/2015</a>	XXX XXX XXX VS THE STATE OF ASSAM AND 3 ORS	Public Interest Litigations	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
191	30 <sup>th</sup>	<a href="#">WA 416/2015</a>	THE ASSAM POWER DISTRIBUTION COMPANY LIMITED & ANR VS SHRI PRAHLAD RAI SINGHANIA	Writ Appeals under the Gauhati High Court Rules	HON'BLE THE CHIEF JUSTICE MR. AJIT SINGH HON'BLE MR. JUSTICE MANOJIT BHUYAN
192	30 <sup>th</sup>	<a href="#">WP(C) 4928/2015</a>	BULU BARUA VS THE STATE OF ASSAM AND 3 ORS	Retirement benefits with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE ARUP KUMAR GOSWAMI
193	31 <sup>st</sup>	<a href="#">WP(C) 333(AP)/2015</a>	SHRI NABAM ANA & ORS. VS THE STATE OF ARUNACHAL PRADESH & ORS.		THE HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN